

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : IJM Concrete Products Pvt Ltd  
Vs  
P Dot G Constructions Pvt Ltd

**MAIN PETITION NUMBER** : CP/193/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA/667/IB/2020 IN MA/554/IB/2019

**ORDER**

Present: Mr. Ravi Rajagopalan, Ld. Counsel for Applicant.

Today the applications are listed for clarification.

It is seen from the typed set of documents that a complaint was lodged by Mr. V.S.Kosalram on 03.12.2020 before the Joint-II Sub-Registrar, Chengalpattu. Both the parties are directed to file by way of a memo the developments in the enquiry made by the competent authority.

The Applicant is directed to file a memo with regard to the status of Project Martix – Plan approval, number of flats proposed, present stage of construction, proposed date of completion and also the details of claims and suits pending for the said project.

List this matter for hearing on **14.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**